

Dated: 01.12.2020

NOTIFICATION

Due to prevailing medical emergency (COVID-19) and in continuation of our earlier Circular/Notification dated 16th March, 2020 and 30th October, 2020, it is notified that the hearing and part heard matters (other than those already listed in VC) listed before the Hon'ble Benches of the Tribunal may be adjourned upto 24th December, 2020 by the court masters in the following manner:

Hearing Matters:

S.No.	Date already fixed	DAY	Next date of hearing	DAY
1.	01.12.2020	Tuesday	23.03.2021	Tuesday
2.	02.12.2020	Wednesday	24.03.2021	Wednesday
3.	03.12.2020	Thursday	25.03.2021	Thursday
4.	04.12.2020	Friday	26.03.2021	Friday
5.	07.12.2020	Monday	05.04.2021	Monday
6.	08.12.2020	Tuesday	06.04.2021	Tuesday
7.	09.12.2020	Wednesday	07.04.2021	Wednesday
8.	10.12.2020	Thursday	08.04.2021	Thursday
9.	11.12.2020	Friday	09.04.2021	Friday
10.	14.12.2020	Monday	12.04.2021	Monday
11.	15.12.2020	Tuesday	13.04.2021	Tuesday
12.	16.12.2020	Wednesday	14.04.2021	Wednesday
13.	17.12.2020	Thursday	15.04.2021	Thursday
14.	18.12.2020	Friday	16.04.2021	Friday
15.	21.12.2020	Monday	26.04.2021	Monday
16.	22.12.2020	Tuesday	27.04.2021	Tuesday
17.	23.12.2020	Wednesday	28.04.2021	Wednesday
18.	24.12.2020	Thursday	29.04.2021	Thursday

Part-heard Matters:

S.No.	Date already fixed	DAY	Next date of hearing	DAY
1.	01.12.2020	Tuesday	09.03.2021	Tuesday
2.	02.12.2020	Wednesday	10.03.2021	Wednesday
3.	03.12.2020	Thursday	11.03.2021	Thursday
4.	04.12.2020	Friday	12.03.2021	Friday
5.	07.12.2020	Monday	15.03.2021	Monday

6.	08.12.2020	Tuesday	16.03.2021	Tuesday
7.	09.12.2020	Wednesday	17.03.2021	Wednesday
8.	10.12.2020	Thursday	18.03.2021	Thursday
9.	11.12.2020	Friday	19.03.2021	Friday
10	14.12.2020	Monday	22.03.2021	Monday
11	15.12.2020	Tuesday	23.03.2021	Tuesday
12	16.12.2020	Wednesday	24.03.2021	Wednesday
13	17.12.2020	Thursday	25.03.2021	Thursday
14	18.12.2020	Friday	26.03.2021	Friday
15	21.12.2020	Monday	05.04.2021	Monday
16	22.12.2020	Tuesday	06.04.2021	Tuesday
17	23.12.2020	Wednesday	07.04.2021	Wednesday
18	24.12.2020	Thursday	08.04.2021	Thursday

This notification issues with the approval of the competent authority of APTEL.

Sd/-
REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website